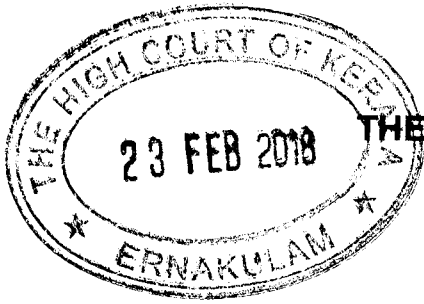


17936



THE HIGH COURT OF KERALA

Kochi - 682 031

Dated - 20-02-2018

**PROCEEDINGS**

Judiciary-Sitting and charge arrangement in the Additional Munsiff Court-I Thiruvananthapuram-orders issued

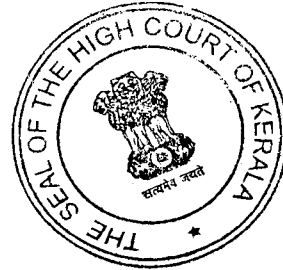
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**ORDER NO. B1(A) 63/2018**

1. Smt.Remya Menon, Judicial Magistrate of First Class-V, Thiruvananthapuram is placed in full additional charge of the Additional Munsiff Court-I, Thiruvananthapuram.

2. Sri.M.Thaha, Additional Munsiff-II, Thiruvananthapuram will hand over full additional charge of Additional Munsiff Court-I, Thiruvananthapuram to Smt.Remya Menon, Judicial Magistrate of First Class -V, Thiruvananthapuram.

The Officer at SI No.1 is directed to conduct two days' sitting per week in the Additional Munsiff Court-I, Thiruvananthapuram, until further orders.



( By Order )

*K Haripal*

K Haripal  
Registrar (Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram.  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Additional Chief Secretary to Govt.Home (C) Dept.Thiruvananthapuram(With C/L).  
The District Judge and Chief Judicial Magistrate, Thiruvananthapuram.  
The Private Secretary to the Chief Justice, High Court.  
The Private Secretary to Hon'ble Mr.Justice P.N.Ravindran.  
Smt.Remya Menon, Judicial Magistrate of First Class -V, Thiruvananthapuram.  
Sri.M.Thaha, Additional Munsiff-II, Thiruvananthapuram.  
The Judicial Magistrate of First Class Court -V, Thiruvananthapuram.  
The Additional Munsiff Court-I, Thiruvananthapuram.  
The Additional Munsiff Court-II, Thiruvananthapuram.  
The Confidential Assistants to the Registrars, High Court.  
The B2(A),B3(A), B3(B) B4(A), B5(A), C1, E1, I1 seats, Inspection Cell, E-courts cell.  
The I.T Section,High Court (For uploading in the Official Website).  
The Kerala Judicial Academy, Athani, Aluva.  
The Administrative Records Section, High Court ( 2 copies ).  
The File/Stock File.

*[Signature]*